

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ Shri. D.S. Deshmukh**  
**COURT 21 ADD SESSIONS JUDGE**  
**Criminal Cause List Dated 22-06-2020**  
**DAILY BOARD DATED 22.06.2020**

<b>Sr. No.</b>	<b>Case Type</b>	<b>Police Station</b>	<b>PURPOSE</b>
1	A.B.A. 1282/2019	Deepak Kumar Jha Vs State Cyber Police Station	<b>ARGUMENTS</b>
2	A.B.A. 1298/2019	Prithvi Raj Singh (Director of M/s. Gameskraft Technologies PVT Ltd., And 2 Othesrs Vs State Cyber Police Station	<b>ARGUMENTS</b>
3.	CR B.A. 800/2020	Deepak Pravin Chandra Bhatt --- Applicant Vs The State of Maharashtra – Pydhonie Police Station	<b>ARGUMENTS</b>
4	CR B.A. 811/2020	Rajkumar Surendra Vishwakarma --- Applnt Vs The State of Maharashtra - D. B. Marg Police Station	<b>ARGUMENTS</b>
5	A.B.A. 536/2020	Rushabh Pradeep Shroff Vs State Gaondevi Police Station	<b>ARGUMENTS</b>
6	CR B.A. 1180/2020	STATE GOVERNMENT- L.T. Marg Police Station Vs Triza Jagesh Patel	<b>ARGUMENTS</b>
7	BA 752/2020 IN MCOC	DHARAVI POLICE STATION - Respondent Vs ANNADURAI BALU DEVENDRA - Applicant	<b>ARGUMENTS</b>
8	A.B.A. 661/2020	Sharath Kumar J. Vs The State of Maharashtra Cyber Police Station	<b>ARGUMENTS</b>

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9	A.B.A. 662/2020	Hemant Kumar M. B. Vs State Cyber Police Station	<b>ARGUMENTS</b>
10	A.B.A. 663/2020	Nitin Swamy Gowda Vs The State of Maharashtra Cyber Police Station	<b>ARGUMENTS</b>
11	BA IN MCOB 811/2020	Indira Vitthal Pujari Vs DCB CID Unit VII	<b>ARGUMENTS</b>
12	CR B.A. 812/2020	Pooja rajesh sharma --- Applicant Vs The State of Maharashtra - D. B. Marg Police Station	<b>REPORT</b>
13	CR B.A. 813/2020	Anilkumar Ajit Singh Dagar Vs The State of Maharashtra - D. B. Marg Police Station	<b>REPORT</b>
14	A.B.A. 683/2020	Directorate Revenue of Intelligence (DRI), Mumbai-Unit Vs Dilawar Saleh Mohammed Satt	<b>REPORT</b>
15.	A.B.A. 684/2020	Directorate Revenue of Intelligence (DRI), Mumbai -Unit) Vs Akram Salim Stampwala	<b>REPORT</b>
16	CR B.A. 1488/2020	Mr. Ashish K. Umate and Others Applicant. Vs State - Paidhuni Police Station - Respondent.	<b>REPORT</b>
17	CR B.A. 1489/2020	Amit @ Ghanshyam Kumar Soni Applicant. Vs State- L.T.Marg Police Station - Respondent.	<b>REPORT</b>
18	CR B.A. 1492/2020	Amit @ Ghanshyam Kumar Soni Vs State-L.T. Marg Police Station	<b>REPORT</b>

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19	BA IN MCOC 941/2020	STATE GOVERNMENT DCB CID Unit -11 Vs Tariq Abdul Karim Merchant @ Parveen	<b>APPEARANCE</b>
20.	MISC APPLN IN MCOC 493/2020	The State- Kherwadi Police Station Vs Tahir Hussain Kazim Hussain Rizavi @ Raju @ Mannu and othe	<b>APPEARANCE</b>
21.	CR B.A.1022/2020 ( Main Matter REMAND APPLN MCOC/0100246/ 2020)	STATE GOVERNMENT Deonar Police Station Vs Mohsin Mushtaq Mohalkar @ Machand	<b>APPEARANCE</b>
22.	M.A. 956/2020	Manoj Kumar Meena - Applicant Vs Saraswati Dattram @ Muskan - Respondent	<b>APPEARANCE</b>
23.	CR M.A. 2689/2019	The State ( At the instance of Nirmal Nagar P.stn CR 332/15) Vs Shashikant Kadia Karkera	<b>ORDER</b>
24.	A.B.A 507/2020	Karni Singh Nand Kishore Sharma Vs State CID Crime Branch Unit 8	<b>ORDER</b>
25.	CR B.A. 1276/2020	Papu Ashok Waghela Vs The State - Paidhuni P.S	<b>ORDER</b>
26.	CR B.A. 1358/2020	Anuprita Shankar Takale Vs Sewree Police Station	<b>ORDER</b>